

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) The Greek Embassy was in the Ashoka Hotel from 1st May, 1957 to 1st May, 1968.

(b) 1st May, 1957 to 1st October, 1957—

	Rs.
<i>For Residence :</i>	<i>per day</i>
One Double Room	60.00
One Single Suite	52.00
<i>For Office :</i>	
One Double Room & One Single Room	62.00

2nd October, 1957 to 31st December, 1957—

<i>For Residence :</i>	
One Delux Luxury	154.00
One Single Room	36.00
One Double Room	60.00
One Single Suite	52.00
<i>For Office :</i>	
One Double Room & One Single Room	62.00

1st January, 1958 to 30th September, 1966—

One Delux Luxury Suite, One Single Suite, One Double Room, Two Single Rooms, One Garage and One Servant Quarter—

Annual Rent Rs. 1,36,800.00

From 1st October, 1966 to 30th September 1968—

One Delux Luxury Suite, One Twin-bedded Suite, Single Rooms, One Garage and One One Servant Quarter—

Annual Rent Rs. 1,98,000 00

(c) The Greek Embassy vacated the Hotel accommodation on 1-5-1968 because of the increase in the Hotel tariff with effect from 1-1-1968.

†DEMANDS OF SCHEDULED TRIBES OF CHHOTA NAGPUR AND SANTHAL PARGANAS

784. SHRI GANESHI LAL CHAUDHARY : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the Scheduled Tribes of Chhota Nagpur and Santhal Parganas of Bihar have submitted some demands to the Government of India and State Government; and

(b) if so, what are their demands?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) :

(a) and (b) Some representations have been received on behalf of the Adivasis of Bihar drawing attention to the problems of land alienation and unemployment. Information regarding demands submitted to the State Government is being.

2. Noon.]

STATEMENT RE STARRED QUESTION NO. 62 ANSWERED ON THE 1ST MAY, 1968.

SECRETARY, INDIAN COUNCIL FOR CULTURAL RELATIONS

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN) : Sir, while replying to a supplementary question from Shri M. P. Bhargava, arising out of a reply to Starred Question No. 62 in this House on the 1st May 1968 I had said as under :—

“It is true, as stated by the Honourable Member, that the post was not advertised nor was the appointment made through a selection committee”.

However, on verification now, I find that the post was in fact advertised in 1955. The present incumbent who was temporarily acting in the post had not applied for the post. With the approval of the then Education Minister, his case was, however, considered by a selection committee constituted for the purpose along with others and he was selected for the post on the recommendation of the Committee.

†Transferred from the 6th August, 1968.